

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 84(ND)16  
CA. NO.

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017**

**NAME OF THE COMPANY:** M/s. Sandeep Bansil V/s. M/s. Nexgen manpower Services Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Nilava Bandhopadhyaya , Adv.			
2.	Gyanendra kr. , Adv.		} For Respondent No. 1, 2 & 3	Gyanendra kr.
3.	Kumar deep , C.S			
4.	KSHITIJ KUMAR, ADVOCATE	FOR PETITIONER		

**ORDER**

The Petitioner has filed an application CA No.123/2017 praying for restoration of the petition which has been dismissed on 08.11.2016. Vide order dated 01.03.2017 the Respondents were directed to file reply which has still not been done till date. Let the same be filed during the course of the day. Respondent has requested time to file written submissions, synopsis, citations etc. within two days..

2. List on 15.03.2017.

201-  
[ S.K. MOHAPATRA ]  
MEMER [T]

201-  
[ INA MALHOTRA ]  
MEMBER [JUDICIAL]